

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3528
ANSWERED ON:11.08.2015
MoU for Skill Development
Gopalakrishnan Shri R.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether several chemicals which are banned in foreign countries are still being used in the country;
- (b) if so, the details of such chemicals and the reasons therefor;
- (c) whether the Government proposes to ban these chemicals in the country; and
- (d) if so, the details thereof and the time by which all these chemicals are likely to be banned in the country?

Answer

MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d) Government of India has not carried out any study on listing of banned chemicals in other countries. The chemicals are used in different applications such as industrial, agricultural and public health. An individual sovereign nation may ban a chemical for a particular intended use depending upon the socio economic, technical feasibility and availability of its substitutes but it would not call for similar action by another sovereign nation.
